

PENSION RULES FOR INDIAN ADMINISTRATIVE SERVICE OFFICERS

◆403. PANDIT S. DUBE: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether the pension rules for the Indian Administrative Service officers have now been finalised; and

(b) if not, when they are likely to be finalised?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) No.

(b) They are expected to be finalised within the next few months.

PANDIT S. DUBE: Will the hon. Minister be pleased to state as to how many Administrative Service Officers have retired after 1947?

SHRI B. N. DATAR: Sir, I do not follow the question.

PANDIT S. DUBE: How many Administrative Service Officers have retired from 1947 to 1953 and have they been given their pension?

SHRI B. N. DATAR: Sir, we have made provisional rules for those who have been taken over to the I.A.S. from State Services. I.A.S. Officers have been recruited only from 1947.

SHRI B. C. GHOSE: Is the hon. Minister aware that I asked him the same question 12 or 18 months ago, and the hon. Minister was pleased to say that the pension rules will take only a few months to be finalised?

SHRI B. N. DATAR: There are some differences between States. Therefore, we have called a conference of the Chief Secretaries of the State Governments in February. Before the end of the financial year, the rules will be out.

GRANT OF PASSAGE MONEY TO STUDENTS

◆404. SHRI R. THANHLIRA: Will the Minister for EDUCATION be pleased

to state the number of scholars who have so far been granted by the Government of India passage money for their studies abroad during the year 1953-54 and how many of them belong to the Scheduled Tribes?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): The number of scholars who have so far been granted passage money for studies abroad is 14. None of these belongs to the Scheduled Tribes.

SHRI R. THANHLIRA: Since when was this provision made for the grant of passage money? How many applications have been received from the Scheduled Tribes?

DR. K. L. SHRIMALI: I do not have the exact information.

DR. S. K. BHUYAN: Were there any applicants from the Scheduled Tribes?

DR. K. L. SHRIMALI: There was no application from any one belonging to the Scheduled Tribes.

SHRI R. THANHLIRA: May I know if any application was received from any one in Assam belonging to the Scheduled Tribes?

DR. K. L. SHRIMALI: There was no application from the Scheduled Tribes, but there were two applications from candidates of the Scheduled Castes. One of the candidates was awarded passage money. The other candidate had borrowed money from the Assam Government and made an application for passage money. Unfortunately, though the Ministry was extremely sympathetic towards the case, as the case did not come under the rules, he could not be given passage money.

SHRI R. THANHLIRA: What is the proper procedure for submission of the application? Has it to be submitted direct to the Ministry of Education here or has it to be done-through the State Government?

DR. K. L. SHRIMALI: There are various kinds of scholarships which are awarded and they have different rules, for example, there are the U.N.O. Social Welfare scholarships; certain others are given by the State Governments; certain scholarships are given to the Scheduled Castes, the Scheduled Tribes and the backward classes and there are various sponsoring authorities.

FLAG DAY COLLECTIONS

*405. SHRI R. THANHLIRA: Will the Minister for DEFENCE be pleased to state:

(a) the amount of money collected on the Armed Forces Flag Days in each of the years 1950, 1951, and 1952; and

(b) the main purpose of this collection and how these amounts are spent?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) : (a) The amount collected in 1950, 1951 and 1952 were Rs. 8-61 lakhs, Rs. 8-07 lakhs and Rs. 7-48 lakhs respectively.

(b) The two main purposes of the collections are to alleviate economic distress amongst former members of the Forces and their dependants, and to provide amenities to serving mem-bers of the three Services. Disburse-] ments from the Flag Day Fund are authorised by a Managing Committee.

SHRI R. THANHLIRA: May I know, Sir, whether these collections are organised centrally ©r ivelyally in the States?

SARDAR S. S. MAJITHIA: These collections are organised centrally, and, of course, the States take part, and after they collect the money they send it over to the Central Government by the end of the financial year.

PROF. G. RANGA: Who appoints this Managing Committee and for how many years? Are the accounts of the Managing Committee properly audited?

SAHDAR S. S. MAJITHIA: The Managing Committee consists of the Defence Minister, the three Service Chiefs, the Secretary, Defence Ministry and the Financial Adviser.

DR. S. K. BHUYAN: What is the amount made available to the Assam Government from this fund?

SARDAR S. S. MAJITHIA: I am afraid I have not got the figures for the different States.

PROF. G. RANGA: May we know whether these sums are spent in the different States every year, and whether they are audited?

SARDAR S. S. MAJITHIA: So far as the spending part of it is concerned, it depends upon the demands made. These are collated by the three Service headquarters, also by the Ministry. Depending upon them and the amount available which is at our disposal, the allocation is made. If need be, the left over from last year is also taken over to the next one.

SCHEME FOR DEPOSIT INSURANCE FOR COMMERCIAL BANKS

*406. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased to state whether Government have taken any decision on the recommendation of the Rural Banking Enquiry Committee for the establishment of a scheme of deposit insurance for commercial banks? If so, what is the decision taken?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The Rural Banking Enquiry Committee which had examined in 1950 the question of the introduction of the scheme of deposit insurance in India arrived at the conclusion that the time was not opportune for introducing such a scheme. The Committee had, however, suggested that a committee of experts should be appointed to go